HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 299 (Mis.)/ II-3-5/2025

Bilaspur, date 19 September, 2025

The letter No. GENS11/52/2024-GAD-13 dated 02.09.2025, issued by the Government of Chhattisgarh, General Administration Department, Raipur (C.G.) is adopted and the Earned Leave sanctioned authority is permitted to grant permission to the officers/employees of the establishment of this High Court & District Judiciary of the State of Chhattisgarh for Personal Foreign Visit subject to prior approval of Hon'ble the Chief Justice.

By order of Hon'ble the Chief Justice

Sd/-(Mansoor Ahmed) I/c Registrar General

Endt. No. 1860 / II-3-5/2025

Bilaspur, date | 9 September, 2025

Copy forwarded to:-

- 1. Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
- 6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

- 11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 17. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur,
- 18. Registrar (Vigilance/ I. & E./ Judicial/ S. & A. Cell/Estt.), High Court of Chhattisgarh, Bilaspur for information.
- 19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Nava Raipur for information.
- 20. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 21. Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information with a request to get the same be uploaded in the website of this High Court,
- 22. All Principal District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker), Chhattisgarh,
- 23. All the Principal Judge/Judge, Family Court, Balod/ Baloda-Bazar/Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Manendragarh-Chirimiri-Bharatpur / Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker), Chhattisgarh,
- 24. Judge, Commercial Court (District Level), Nawa Raipur,
- 25. Additional Registrar (Judl./Admn.), High Court of Chhattisgarh, Bilaspur for information.
- 26. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 27. Member Judge, Industrial Court, Nagar Ghadi Chowk, Raipur.

- 28. Labour Judge, Labour Court, Baloda-Bazar/ Bastar (Jagdalpur)/ Bilaspur/ Dhamtari/ Durg/ Janjgir/ Korba/ Manendragarh/ Mahasamund/ Raigarh/ Raipur No. 01/ Raipur No. 02/ Rajnandgaon/ Ambikapur.
- 29. Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur.
- 30. All Registrar (M)/Joint Registrar(M)/Additional Registrar (M)/Deputy Registrar, High Court of Chhattisgarh, Bilaspur,
- 31. Budget Officer, High Court of Chhattisgarh, Bilaspur,
- 32. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
- 33. Section Officer (Accounts), High Court of Chhattisgarh, Bilaspur,
- 34. Assistant (Establishment), High Court of Chhattisgarh, Bilaspur for affixing a copy of the same in the Notice Board of this Registry.

For information & necessary action.

(Mansoor Ahmed)

J. I/c Registrar General